

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

31. C.P. 1841/2019
CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.02.2020**

NAME OF THE PARTIES:- Mukesh Jain & Ors.

V/s

Vovid Solutions Pvt. Ltd

SECTIONS 59,241-242 OF COMPANIES ACT, 2013

ORDER

At the request of the counsel for the petitioner, list this matter on
23.03.2020 for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
/RS/

Sd/-
BHASKARA PANTULA MOHAN
Member (Judicial)